

scooter drivers at New Delhi Railway Station;

(b) whether it is a fact that the policemen posted to assist the passengers pretending their helplessness and do not give right direction to the taxiwalas to help the passengers;

(c) if so, whether some more policemen and some officers of D.S.P. or Assistant Commissioner ranks will be posted there to assist the passengers; and

(d) the details about the steps taken or proposed to take to remove the harassment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) and (c). It is not correct that the policemen pretend helplessness in assisting passengers. At present one Sub-Inspector, one Head Constable and three Constables are posted round the clock to assist the passengers. The traffic police Inspector is available between 8.00 A.M. and 8.00 P.M. at the New Delhi Railway Station. The Assistant Commissioner of Police checks the arrangements twice a day. At the pick-up point from where the passengers hire three-wheeler scooters/taxis, a Constable is detailed. He distributes complaint cards to the passengers, who wish to make a complaint. The cards can be filled up and sent by post also. Announcements on public system are made exhorting the commuters to contact traffic police in case of complaint.

(d) (i) The three-wheeler scooter drivers who over-charge/misbehave are being kept under close watch. Strict action is taken including the impounding of three-wheeler scooter and realization of cash security for refusal/overcharging.

(ii) Revised fares are painted on a hoarding for the information of the passengers.

(iii) Regular announcement on public announcement system about availability of traffic police assistance is made.

(iv) D.T.C. has started round the clock service and carry the passengers with luggage for a fare of Rs. 1/- to any place in Delhi. Announcement about D.T.C. services are made by D.T.C. booth. There is also a D.T.C. enquiry counter.

US Supply of Arms to Pak

527. SHRI S. M. KRISHNA:
SHRI R. R. BHOLE:

Will the Minister of DEFENCE be pleased to state:

(a) whether the supply by U.S.A. of F.16 Planes and other sophisticated military equipment like tanks etc. worth billions of rupees has very much improved the striking capacity of the Pakistan armed forces and the combat range of the F.16 can reach large areas in India;

(b) whether India has told U.S. that Pakistan could use all this equipment against India as in the past;

(c) if so, the reaction of the U.S. Government thereto; and

(d) the steps Government have taken or propose to take to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE. (SHRI SHIVRAJ V. PATIL): (a) The supply of sophisticated military equipment including F.16 aircraft by U.S.A. will enhance the overall offensive capability of Pakistan.

(b) Yes, Sir.

(c) U.S. Government have taken note of India's concern on the induction of sophisticated military equipment to Pakistan. The U.S. Government have assured us that arms being supplied to Pakistan would not pose a threat to India.

(d) All such developments which chance a bearing on our security are closely monitored and appropriate measures to ensure full defence preparedness are initiated.

Fence along Assam-Bangladesh Border to check Infiltration

528. SHRI S. M. KRISHNA;
SHRI SANAT KUMAR
MANDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are examining a proposal to build a masonry wall or erect an electrified fence all along the Assam-Bangladesh border to check the infiltration of foreign nationals into Assam;

(b) whether the matter had been discussed with Bangladesh formally or informally and if so, their reaction thereto;

(c) the stage at which the matter stands at present; and

(d) the financial and other implications about the areas to be covered and time to be taken to implement it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). A Committee of officials has been set up to consider measures for further strengthening the security arrangements for effectively preventing unauthorised entry along the Indo-Bangladesh border. Various suggestions and proposals are being considered by the Committee. The Committee is yet to submit its report.

युग्वा राकेट केन्द्र को समुद्र से खतरा

529. श्री सारिक अनवर : क्या प्रधानमंत्री यह बनाने की कृपा करेंगी कि

(क) क्या सरकार की इस बात की जानकारी है कि युग्वा राकेट केन्द्र को समुद्र से गंभीर खतरा पैदा हो गया है ,

(ख) यदि हां, तो इस मामले में अब तक क्या कार्यवाही की गई है ;

(ग) क्या यह भी सच है कि समुद्र से इस बंदूते हुए खतरे के सम्बन्ध में चार वर्ष पूर्व ही बिक्रम साराभाई केन्द्र के वैज्ञानिकों को चेतावनी दे दी गई थी , और

(घ) यदि हां, तो सम्बन्ध अधिकारियों द्वारा इस सम्बन्ध में अब तक कोई कार्यवाही न किये जाने के क्या कारण हैं ?

विज्ञान और प्रौद्योगिकी, इलेक्ट्रॉनिक्स तथा पर्यावरण विभागों में राज्य मंत्री (श्री सी० पी० एन० सिंह): (क) युग्वा तट में समुद्री अपरदन के बारे में सरकार को जानकारी है। 1963 में जब से युग्वा राकेट केन्द्र की स्थापना हुई है, इसमें कोई गंभीर खतरा पैदा नहीं हुआ है।

(ख) से (घ) 1973 में जब समुद्री अपरदन में कुछ वृद्धि दिखाई पड़ी थी, तुरन्त अस्थायी गुग्वात्मक उपकरण लगे थे। अपरदन की समस्या के अध्ययन के लिए और सुरक्षात्मक उपायों के बारे में सुझाव देने के लिए राष्ट्रीय समुद्र विज्ञान संस्थान से अनुरोध किया गया था। उनका मुख्य निष्कर्ष यह था कि यह अपरदन कोई प्रमुख समस्या पैदा नहीं करेगा। कुछ मानक अध्ययनों के बाद, उन्होंने कुछ गुग्वात्मक उपायों की सलाह दी। ये अध्ययन चर-जलय और जन विज्ञान संस्थान, पुडी, तमिलनाडु द्वारा किये गये थे। इस संस्थान की निगरानियों के कार्यान्वयन पर विचार दिया जा रहा है।

Alternative Arrangement of Nuclear Fuel to Tarapur Atomic Power Plant

531. SHRI M. V. CHANDRASHEKHARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any alternative arrangements